Central Administrative Tribunal Principal Bench, New Delhi.

CP-284/2017 in OA-1480/2016 MA-1690/2016 MA-2009/2016

New Delhi this the 03rd day of May, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

> Sh. Pankaj Kumar, JE (Civil), Aged about 39 years, S/o late Sh. Pitam Singh, R/o H.No. 267 A/5, Chirag Delhi, New Delhi-110017.

Petitioner

(through Sh. M.K. Bharadwaj)

Versus

- Sh. Puneet Kumar Goel, Commissioner, South Delhi Municipal Corporation, Civic Centre, New Delhi.
- Sh. G.S. Meena,
 Addl. Commissioner-I (Engg.),
 South Delhi Municipal Corporation
 Civic Centre, New Delhi.
- Sh. S.K. Singh,
 Deputy Commissioner (South Zone),
 South Delhi Municipal Corporation
 Green Park, New Delhi.
- Sh. Ashok Kumar,
 Executive Engineer (Bldg.)-II,
 South Delhi Municipal Corporation,
 Green Park, New Delhi

Respondents

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ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the petitioner Sh. M.K. Bharadwaj has submitted that order of this Tribunal has been complied with.

2. Accordingly, this CP is dismissed as withdrawn.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

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